

**In The Central Administrative Tribunal
ALLAHABAD BENCH**

: : ORDER - SHEET : :

Rev. Application No. 6/200 of 199

Applicant (s)
M. C. D.
Advocate for Applicant (s)

O.A. 1513/99

Respondent (s)
V. Choudhary
Advocate for Respondent (s)

| Notes of the Registry | Orders of the Tribunal |
|--|---|
| <p><u>OK</u> m. A. 1006/2000 Alengnith Rev. Application no 6/200 in m. A. 1513/99 filed on 18.2.2000 O.A. was disposed of on 19.12.2000 by the Bench at Hdr Mr. S. Biswas, Jm. Submitted for order & inserted under circulation 28.2.2000</p> <p>Sd/- Syring 2/3/2000 Sd/- 10/3/2000</p> | <p>See Para (a). The order is self-contained and based on practice and procedure followed in the hearing for reviewable facts/materials brought up. Review with stay app. granted S. Biswas 17/5/00</p> |